

Declaration of Assets and Liabilities

Year- 2024- 25

I, Sampat Kumar, son of Late Baso Pandit, aged 37 yrs, belonging to Bihar Legislative Assembly Secretariat Service and presently working as Order Paper Distributor in Bihar Legislative Assembly Secretariat, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of Movable Assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Sulochana Devi	Dependant-1 Name Kajal Kumari (Daughter)	Dependant-2 Name Saurav Kumar (Son)	Dependant-3 Name Rajnish Kumar (Son)
(i)	Cash	Rs. 25,000/- (Approx.)	Rs. 20,000/- (Approx.)	-----	-----	-----
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	SBI Savings- Rs. 15,000/- (Approx.) BOB Savings- Rs. 8,000/- (Approx.)	UBI Savings- Rs. 2,000/- (Approx.)	-----	-----	-----
(iii)	Bonds, Debentures and Shares in Companies,	NIL	NIL	-----	-----	-----
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	LIC- Rs. 37,000/- (Approx.)	LIC- Rs. 6,000/- (Approx.)	-----	-----	-----
(v)	Motor Vehicles (details of make, etc)	Two Wheeler Bike	NIL	-----	-----	-----
(vi)	Jewellery (details of weight and value)	Gold- 10gm Value-Rs.75,000/- (approx.)	Gold- 50gm Value-Rs. 3,75,000/- (approx.) Silver- 250gm Value-Rs. 25,000/- (approx.)	-----	-----	-----
(vii)	Other assets, such as values of claims/ interests	Home Appliances worth Rs.50,000/- (approx.)	NIL	-----	-----	-----

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

B. Details of Immovable Assets

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be Indicated)

Sr. No.	Description	Self	Spouse Name Sulochana Devi	Dependant-1 Name Kajal Kumari (Daughter)	Dependant-2 Name Saurav Kumar (Son)	Dependant-3 Name Rajnish Kumar (Son)
(i)	Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value	Amba- 10 dismil	Amba- 08 dismil & 10 dhur	-----	-----	-----
(ii)	Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement- Current market value	NIL	Patna- 1.25 dismil	-----	-----	-----
(iii)	Buildings (Commercial and residential) Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	NIL	NIL	-----	-----	-----
(iv)	House/Apartments, etc.- Location(s)- Survey/door number Extent (Total measurement)- Current market value	NIL	NIL	-----	-----	-----
(v)	Others (such as interest in property)	NIL	NIL	-----	-----	-----

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-
[Note : Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 31-12-2024
(a)	(i) Loans from Banks	UBI, Patna	Rs. 21,00,000/- (Approx.)
	(ii) Loans form Financial Institutions	LIC	Rs. 1,00,000/- (Approx.)
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-----	NIL
	(b) dues to department dealing with supply of water	-----	NIL

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	(c) dues to departments dealing with supply of electricity	-----	NIL
	(d) dues to departments dealing with telephones	-----	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-----	NIL
	(f) Other dues, if any	-----	NIL
(b)	(i) Income Tax including surcharge (also indicate the assessment year up to which income tax return filed. Give also Permanent Account Number (PAN))	PAN- BIBPK9784P	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed.]	-----	NIL
	(iii) Sales Tax [Only in case of proprietary business]	-----	NIL
	(iv) Property Tax	-----	NIL

C. Personal Details:

- i) GPF/CPF/PRAN NO :- PRAN- 110185365408
- ii) Gender :- M (M/F)
- iii) Date of Birth :- 1 6 0 9 1 9 8 7 (DD/MM/YYYY)
- iv) Class/Group :- C (A/B/C)
- v) Cadre :- Bihar Legislative Assembly Secretariat Service
(Full Name e.g., B.A.S.- Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)
- vi) Home District :- KHAGARIA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- *Sampat Kumar*
Name of Employee:- SAMPAT KUMAR
Designation:- Order Paper Distributor
Department :- Bihar Legislative Assembly Secretariat, Patna

Place :- PATNA

Date :- 13.02.2025

Note:- Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.